Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII

MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO**. 45/08 HELD ON 19.03.2008** UNDER CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADGFT

Meeting No. **45/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 19.03.2008** under Chairmanship of SHRI V.K. SRIVASTAVA, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011.

2. Following officials attended:

1) Shri G. Seetharam Reddy, Joint DGFT
2) Shri Ishwar Singh, Dy. DGFT and Convener
3) Shri Shaish Kumar, Industrial Advisor, DIPP
4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC

3.1 Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.** Although ITC (HS) Codes indicated in some cases were not pertaining to Chapters 39, and 40 of ITC (HS) Classification, yet Committee considered such cases because these belonged to 'Plastic & Rubber Products' category.

MANUAL CASES

3.1.1	**Case No. A-621**	SUNCITY SYNTHETICS LTD	HQ F. No. 01/87/050/00865/AM06/DES-VII 01/84/050/00566/AM06/DES-VII 01/84/050/00005/AM07/DES-VII	**Status: Approved**
	NC No.: 45/08 **Dated:19.03.2008**	Adv. Lic. No. 5210018311 Dated 14.10.2005	RLA F. No. 52/80/040/00167/AM06	
		Adv. Lic. No. 5210018588 Dated 30.11.2005	RLA F. No. 52/80/040/00182/AM06	
		Adv. Lic. No. 5210019392 Dated 06.04.2006	RLA F. No. 52/80/040/00001/AM07	

Application: Request is for adhoc norms for following:

Adv. Auth. No. 5210018311 dated 14.10.2005; RLA F. No. 52/80/040/00167/AM06

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *NYLON GRANULES CHIPS*	*35000.000*	*K.G*	*3033000.00*	*68950.00 US$*
			Total	*3,033,000.00*	*68,950.00*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*WASTE OF NYLON YARN THREAD*	*39200.000*	***K.G***	*2080000.00*	*47040.00 US$*
			Total	*2,080,000.00*	*47,040.00*

Adv. Auth. No. 5210018588 dated 30.11.2005; RLA F. No. 52/80/040/00182/AM06					
Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***89/0-*** *NYLON GRANULES/ CHIPS*	*52500.000*	*K.G*	*4928787.00*	*108325.00 US$*
			Total	*4,928,787.00*	*108,325.00*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*WASTE OF NYLON YARN THREAD*	*59660.000*	***K.G***	*3018800.00*	*65626.00 US$*
			Total	*3,018,800.00*	*65,626.00*

Adv. Auth. No. 5210019392 dated 06.04.2006; RLA F. No. 52/80/040/00001/AM07					
Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***71/0-*** *NYLON GRANULES/ CHIPS*	*35000.000*	*K.G*	*3051035.00*	*68950.00 US$*
			Total	*3,051,035.00*	*68,950.00*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*WASTE OF NYLON YARN THREAD*	*39200.000*	***K.G***	*2791040.00*	*62720.00 US$*
			Total	*2,791,040.00*	*62,720.00*

Decision: With D/o C&PC OM No. 46011/215/2005-PC.II dated 22.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reprocessed Nylon-6 Granules/Chips (Semidull)	1 kg	Waste of Nylon Yarn Thread	1.12 kg

3.1.2	**Case No. A-622**	RAYCHEM RPG LTD.	HQ F. No. 01/87/162/00530/AM08/DES-VII	**Status: Approved**

	NC No.: 45/08 **Dated:19.03.2008**	Adv. Lic. No. 0310340402 Dated 21.07.2005	RLA F. No. 03/95/039/00002/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***
1	***CODUCTIVE CABLE BREAKOUT***
Sl.No.	***IMPORT ITEM***
1	*POLYETHYLENE BASE COMPOUND*
2	*ADHESIVE FOR COATING*

Decision: With D/o C&PC OM No. 46011/18/2008-PC.II dated 04.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Heat Shrinkable Conductive Cable Breakout/End Caps	1 kg	1. Relevant Polyethylene Compound (DC 1006 – C-O-IND/DC1012-F-O-IND)	Net content in export product + 10% wastage
		2. Adhesive for Coating (1713-G-25L/L2689-7-KA 547)	Net content in export product

3.1.3	**Case No. A-623**	J K TYRE & INDUSTRIES LTD.	HQ F. No. 01/87/050/00570/AM08/DES-VII 01/87/050/00667/AM08/DES-VII (Case No:42/46/87-ALC1/2007)	**Status: Approved**
	NC No.: 45/08 **Dated:19.03.2008**	Adv. Lic. No. 0510211275 Dated:31.10.2007	RLA F. No. 05/24/040/00593/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *LCV/LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) RE-INFORCED WITH NYLON TYRE CORD WARP SHEETS AUTOMOBILE TYRES FOR LCV/LIGHT TRUCK APPLICATIONS*	*235005.000*	*K.G*	*23537866.00*	*595142.00 US$*

2	***62/0-*** *BUTYL TUBES OTHER THAN CYCLE TUBES BUTYL TUBES FOR AUTOMOBILE APPLICATIONS*	*23700.000*	*K.G*	*2669625.00*	*67500.00 US$*
			Total	*26,207,491.00*	*662,642.00*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*NATURAL RUBBER*	*89490.000*	***K.G***	*8100000.00*	*202247.00 US$*
2	*SYNTHETIC RUBBER - PBR*	*12267.000*	***K.G***	*933477.00*	*23308.00 US$*
3	*SYNTHETIC RUBBER - SBR 1502*	*8813.000*	***K.G***	*688249.00*	*17185.00 US$*
4	*SYNTHETIC RUBBER - SBR 1712*	*752.000*	***K.G***	*48189.00*	*1203.00 US$*
5	*V.P. LATEX*	*329.000*	***K.G***	*39530.00*	*987.00 US$*
6	*CARBON BLACK*	*59245.000*	***K.G***	*2372753.00*	*59245.00 US$*
7	*NYLON TYRE CORD WARP SHEET (UNDIPPED)*	*9870.000*	***K.G***	*1304496.00*	*32572.00 US$*
8	*BEAD WIRE*	*9447.000*	***K.G***	*378360.00*	*9447.00 US$*
9	*RUBBER CHEMICALS - ACCELERATOR , ANTIOZONANT , RETARDERS & PEPTIZERS*	*917.000*	***K.G***	*476709.00*	*11903.00 US$*
10	*ZINC OXIDE*	*3478.000*	***K.G***	*139297.00*	*3478.00 US$*
11	*MISCELLANEOUES CHEMICALS - BONDING / COUPLING AGENT, STEARIC ACID , SYNTHETIC RESIN , PARAFFIN WAX*	*26180.000*	***K.G***	*1191772.00*	*29757.00 US$*
12	*RESORCINOL*	*94.000*	***K.G***	*25977.00*	*649.00 US$*
13	*STEEL TYRE CORD*	*18941.000*	***K.G***	*1327556.00*	*33147.00 US$*
14	*BUTYL RUBBER*	*12561.000*	***K.G***	*2263806.00*	*56525.00 US$*
15	*CARBON BLACK*	*7110.000*	***K.G***	*284756.00*	*7110.00 US$*
			Total	*19,574,927.00*	*488,763.00*

Decision: With DIPP UO No. 7/107/08-TSW/29 dated 18.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LCV/Light Truck Steel Radial Tyres (Tube Type) Reinforced with Nylon Tyre Cord Warp Sheets	100 kg	1. Natural Rubber	38.08 kg
		2. Synthetic Rubber PBR	5.22 kg
		3. Synthetic Rubber SBR 1502	3.75 kg
		4. Synthetic Rubber SBR 1712	0.32 kg
		5. V.P. Latex	0.14 kg
		6. Carbon Black	25.21 kg
		7. Nylon Tyre Cord Warp Sheet (Undipped)	4.20 kg
		8. Bead Wire	4.02 kg
		9. Rubber Chemicals - Accelerator, Antiozonant, Retarders & Peptizers Rubber Chemicals - Accelerator , Antiozonant, Retarders & Peptizers	0.39 kg (Value restricted to 2% of FOB value of export)
		10.Zinc Oxide	1.48 kg
		11.Miscellaneoues Chemicals - Bonding / Coupling Agent, Stearic Acid , Synthetic Resin, Paraffin Wax	11.14 kg (Value restricted to 5% of FOB value of export)
		12.Resorcinol	0.04 kg
		13.Steel Tyre Cord	8.06 kg
Butyl Tubes other than Cycle Tubes	100 kg (excluding weight of valve)	1. Butyl Rubber	53 kg
		2. Carbon Black	30 kg

3.1.4	**Case No. A-624**	ATUL LTD.	HQ F. No. 01/83/162/00648/AM08/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0810035653 Dated 27.01.2004	RLA F. No. 08/80/040/00359/AM04	

Application: Request for correction of description of import item from 'Bishenol' to '**Bisphenol-A'** in minutes ALC Meeting No. 10/2004 (Case No. A-328) issued under F.No. 01/82/50/306/AM05.

Decision: Description of import item is corrected from 'Bishenol' to '**Bisphenol-A'** in minutes of ALC Meeting No. 10/2004 dated 16.06.2004 (Case No. A-328) issued under F.No. 01/82/50/306/AM05 and accordingly following norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Resin Lapox Adhesive	2,00,000 kgs	1. Bisphenol-A	1,36,000 kgs
		2. Epichlorohydrin	1,15,200 kgs

3.1.5	**Case No. A-625**	FUTURA FIBRES (A DIVISION OF FUTURA POLYESTERS LIMITED)	HQ F. No. 01/87/050/00328/AM05/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0410058346 Dated:15.06.2004	RLA F. No. 04/24/040/00224/AM04	

Application: Request for modification of description of export item from 'Master Batch of Polyurethane Terephthalate Chips containing 30% Carbon Black' to '**30% Black Master Batch Chips'** in minutes of ALC Meeting No. 16/87-ALC1/2004 dated 11.08.2004 (Case No. 36/12/87-ALC1/2004).

Decision: Description of export item in minutes of ALC Meeting No. 16/87-ALC1/2004 dated 11.08.2004 (Case No. 36/12/87-ALC1/2004) is modified to read as'**30% Black Master Batch Chips (Master Batch of Polyethylene Terephthalate Chips containing 30% Carbon Black)'** from existing description of 'Master Batch of Polyurethane Terephthalate Chips containing 30% Carbon Black' for closure of this licence only.

3.1.6	**Case No. A-626**	FUTURA FIBRES (A DIVISION OF FUTURA POLYESTERS LIMITED)	HQ F. No. 01/87/050/01134/AM07/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0410088494Dated:23.03.2007	RLA F. No. 04/24/040/00398/AM07	

Application: Request is to allow import item 'Triethyl Phosphono Acetate (TEPA)' as applied by applicant instead of 'Ortho Phospheric Acid' allowed to them and to amend description of export item as '40% IPA Copolyester Chips' in place of '40% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.560 – 0.600, (ii) Melting Point °C – 155 +/- 5'in minutes of NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 27/3/87-ALC1/2007).

Decision: With oral comments of D/o C&PC, Committee decided to modify description of import item 'Ortho Phospheric Acid' as 'Triethyl Phosphono Acetate (TEPA)' without any change in quantity and also to amend description of export item as '40% IPA Copolyester Chips' in place of '40% IPA Amorphous Copolyester Chips Technical Specification with

Technical Specification (i) I.V. 0.560 – 0.600, (ii) Melting Point °C – 155 +/- 5' in minutes of NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 27/3/87-ALC1/2007). Hence adhoc norms are modified as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
40% IPA Copolyester Chips	1 kg	1. PTA (Pure Terephthalic Acid)	0.574 kg
		2. Monoethylene Glycol	0.306 kg
		3. Purified Isophthalic Acid	0.346 kg
		4. Cobalt Acetate	0.0003 kg
		5. Antimony Trioxide	0.0004 kg
		6. Triethyl Phosphono Acetate (TEPA)	0.0001 kg

3.1.7	**Case No. A-627**	FUTURA FIBRES (A DIVISION OF FUTURA POLYESTERS LIMITED)	HQ F. No. 01/87/050/01133/AM07/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0410088493Dated:23.03.2007	RLA F. No. 04/24/040/00397/AM07	

Application: Request is to allow import item 'Triethyl Phosphono Acetate (TEPA)' as applied by applicant instead of 'Ortho Phospheric Acid' allowed to them and to amend description of export item as '25% IPA Copolyester Chips' in place of '25% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.565 – 0.600, (ii) Melting Point °C – 198 +/- 5'in minutes of NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 26/3/87-ALC1/2007).

Decision: With oral comments of D/o C&PC, Committee decided to modify description of import item 'Ortho Phospheric Acid' as 'Triethyl Phosphono Acetate (TEPA)' without any change in quantity and also to amend description of export item as '25% IPA Copolyester Chips' in place of '25% IPA Amorphous Copolyester Chips Technical Specification with Technical Specification (i) I.V. 0.565 – 0.600, (ii) Melting Point °C – 198 +/- 5' in minutes of NC Meeting No. 6/87-ALC1/2007 dated 16.05.2007 (Case No. 26/3/87-ALC1/2007). Hence adhoc norms are modified as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
25% IPA Copolyester Chips	1 kg	1. PTA (Pure Terephthalic Acid)	0.724 kg
		2. Monoethylene Glycol	0.340 kg
		3. Purified Isophthalic Acid	0.216 kg
		4. Cobalt Acetate	0.0003 kg
		5. Antimony Trioxide	0.0004 kg
		6. Triethyl Phosphono Acetate (TEPA)	0.0001 kg

3.1.8	**Case No. A-628**	T.K.H.PLASTICS PVT.LTD.	HQ F. No. 01/87/050/00470/AM08/DES-VII 01/87/050/00653/AM08/DES-VII (Case No:28/46/87-ALC1/2007)	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0910031191 Dated:24.08.2007	RLA F. No. 09/24/040/00175/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Oval Flip Top Cap Plastic Component*	*500000.000*	*Number*	*800000.00*	*19047.62 US$*
2	***63/0-*** *Cream Jar Cap Plastic Component*	*500000.000*	*Number*	*925000.00*	*22023.81 US$*
			Total	*1,725,000.00*	*41,071.43*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*Polypropylene Plastic Granules*	*3850.000*	***K.G***	*577500.00*	*13750.00 US$*
2	*Master Batch Granules*	*120.000*	***K.G***	*150000.00*	*3571.43 US$*
3	*Stamping Foil Aluminium Foil*	*12.000*	***Coil/Roll***	*52000.00*	*1238.10 US$*
4	*Polypropylene Plastic Granules*	*3600.000*	***K.G***	*540000.00*	*12857.14 US$*
5	*Master Batch Granules*	*105.000*	***K.G***	*131250.00*	*3125.00 US$*
6	*Stamping Foil Aluminium Foil*	*15.000*	***Coil/Roll***	*60000.00*	*1428.57 US$*
			Total	*1,510,750.00*	*35,970.24*

Decision: With D/o C&PC OM No. 46011/2/2007-PC.II dated 05.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Polypropylene Caps/Closures with Stamping Foil	1 kg	1. Polypropylene Granules	1.03 kg
		2. Relevant Colour Master Batch	0.02 kg
		3. Relevant Stamping Foil	0.21 Sq. Meter

3.1.9	**Case No. A-629**	REGALIA LAMINATES	HQ F. No. 01/87/050/00607/AM07/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0510192174 Dated:05.10.2006	RLA F. No. 05/24/040/00546/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *PRE PREGS RESIN IMPREGNATED FABRIC*	*50000.000*	*K.G*	*5851764.00*	*126388.00 US$*
			Total	*5,851,764.00*	*126,388.00*
Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PHENOL PURITY 90-100%*	*32479.000*	***Number***	*2127996.00*	*45470.00 US$*
2	*METHANOL PURITY 90-100%*	*17526.000*	***Number***	*287071.00*	*6134.43 US$*
			Total	*2,415,067.00*	*51,604.00*

Decision: With D/o C&PC OM No. 46011/163/2006-PC.II dated 24.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Pre Pregs/Phenolic Resin Impregnated Cotton Fabric	1 kg	1. Phenol	0.617 kg
		2. Methanol	0.333 kg

3.1.10	**Case No. A-630**	MULLACKAL POLYMERS	HQ F. No. 01/87/050/01179/AM06/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 0310361725 Dated:03.01.2006	RLA F. No. 03/95/040/01150/AM08	

Application: Request is for modification in description of export item of norms already fixed by NC.

Decision: With D/o C&PC OM No. 46011/202/2004-PC.II dated 17.03.2008, following adhoc norms are **approved** in substitution of earlier decision of Norms Committee:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE/PA Coextruded Bottles	1 kg	1. HDPE Resin	0.945 kg
		2. HDPE Resin (Anhydride Modified)	0.042 kg
		3. Polyamide Resin (Grilon Grade)	0.063 kg
Polypropylene Caps with Induction Sealing Wad	1 kg	1. Polypropylene Resin	1.05 kg/kg content in export product
		2. Relevant Induction Sealing Wad	1.02 kg/kg content in export product

3.1.11	**Case No. A-632**	MAX INDIA LTD	HQ F. No. 01/87/162/00104/AM08/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 2210001904 Dated:23.04.2003	RLA F. No. 22/80/040/00109/AM03	

Application: This is a reference from the office of JDGFT, Chandigarh seeking clarification as to whether 'Transparent Base BOPP Film' and/or 'BOPP Film (Un-metallised) Thermal CBG 27 & CBG 30 (Un-metallised)' actually imported by firm can be accepted for redemption of licence under the description 'BOPP Film (Un-metallised)' allowed by SALC.

Decision: With oral advice of representative of D/o C&PC to whom technical specification and supplier's catalogue were sent as received from the office of JDGFT, Chandigarh, it was decided that Transparent Base BOPP Film' and 'BOPP Film (Un-metallised) Thermal CBG 27 & CBG 30 (Un-metallised)' can be accepted if SALC has allowed import item with description 'BOPP Film (Un-metallised)'.

3.1.12	**Case No. A-633**	R.M. EXPORTS	HQ F. No. 01/87/050/00176/AM08/DES-VII	**Status: Approved**
	NC No.: 45/08 Dated:19.03.2008	Adv. Lic. No. 3010051955 Dated:29.05.2007	RLA F. No. 30/24/040/00006/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***
1.	*Rubber Hose Brass fittings Viz. Nozzles, Nuts, CU Plings, Caps etc.*	*200 MT*

Sl.No.	*IMPORT ITEM*	*Qty*
1.	*Relevent Natural/Synthet ic Rubber*	*70 MT*
2.	*Carbon*	*42 MT*
3.	*Precipitated Silica*	*26 MT*
4.	*Rubber Chemicals Like fubricants Acceferators antioxidant*	*8 MT*
5.	*Misc. Chemicals such as such as sulphur, Resin, Zinc Oxide Paraffin wax, softners, activators and fillers, thinners Plasticisers Nonding/coupting agents, Catalysts etc.*	*37 MT*
6.	*Dyes/Pigments*	*5 MT*
7.	*Polyester Filament Yarn*	*8 MT*
8.	*Brass Scrap*	*4 MT*

Decision: With DIPP letter dated 19.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nitrile Rubber Hose with Brass Fittings, viz., nozzles, nuts, couplings, caps, etc.	1 MT	1. Natural Rubber	0.0175 MT
		2. Nitrile Rubber	0.3325 MT
		3. Carbon Black	0.210 MT
		4. Precipitated Silica	0.130 MT
		5. Rubber Chemicals like Lubricants, Accelerators, Antioxidants	0.040 MT (upto 7% of FOB value)
		6. Miscellaneous Chemicals such as Sulphur, Resin, Zinc Oxide, Paraffin Wax, Softners, Stearic Acid, Solvents, Activators, and Fillers, Thinners, Plasticisers, Bonding/Coupling Agents, Catalysts, etc.	0.185 MT (upto 5% of FOB value)
		7. Dyes/Pigments for Rubber	0.025 MT
		8. Polyester Filament Yarn (1000-1500 Denier)	0.040 MT
		9. Brass Scrap	0.020 MT

ONLINE CASES

4	**Case No.:286/26/80-ALC2/2007**	Party Name:GARGI ENTERPRISES,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/80/050/00335/AM06/	RLA File :07/24/040/00158/AM06/	Lic.No/Date:0710038451 13.06.2005	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***61/0-*** *Plastic Moulded Components:* *(Parts of Electronic Goods)* *Cover for TIPO-1 : 30000 nos* *Cover for TIPO-2 : 30000 nos* *Locking Strip -Plastic Box 4 Modules DIN 4 : 5000 sets(3 items per set)*	*75000.000*	*Number*	*1620000.00*	*36000.00 US$*
			Total	*1,620,000.00*	*36,000.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*PC/ABS Alloy LUPOYGP 5008 BF* *Flame Retardent (E 0319-B)*	*7500.000*	*K.G*	*1350000.00*	*30000.00 US$*
			Total	*1,350,000.00*	*30,000.00*

Decision: With D/o C&PC OM No. 46011/94/2005-PC.II dated 06.11.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Moulded Plastic Articles	1 kg	PC/ABS Alloy	Net Content in Export Product + 5% Wastage

8	**Case No.:77/23/82-ALC1/2006**	Party Name: MANAKSIA LTD. (FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/82/050/00595/AM07/	RLA File :02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

14	**Case No.:7/48/87-ALC1/2006**	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *Polyester Metalised Film - (Aluminum coated) SILICA - PTA Route SILICA - PTA ROUTE.*	*1500.000*	*M.T*	*133650000.00*	*3000000.00 US$*
			Total	*133,650,000.00*	*3,000,000.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*PTA PURIFIED TERAPTHALIC ACID*	*1355.100*	*M.T*	*57866157.00*	*1287345.00 US$*
2	*MEG MONO ETHYLENE GLYCOL*	*537.450*	*M.T*	*21742539.75*	*483705.00 US$*
3	*ANTIMONY TRIOXIDE ANTIMONY TRIOXIDE*	*0.510*	*M.T*	*184542.23*	*4105.50 US$*
4	*TRIPHENYL PHOSPHATE TRIPHENYL PHOSPHATE*	*1500.000*	*K.G*	*269700.00*	*6000.00 US$*
5	*PENTATHRITOL / DELION PASS PENTATHRITOL / DELION PASS*	*150.000*	*K.G*	*39106.50*	*870.00 US$*
6	*ANTIMONY FREE CATALIST ANTIMONY FREE CATALIST*	*60.000*	*K.G*	*78213.00*	*1740.00 US$*
7	*SILICA SILICA*	*1.370*	*M.T*	*236233.49*	*5255.25 US$*
8	*ALUMINUM WIRE 99.9% ALUMINUM WIRE 99.9%*	*14250.000*	*K.G*	*5124300.00*	*114000.00 US$*
9	*INDUCTION / EVAPORATION BOAT*	*330.000*	*Number*	*2670030.00*	*59400.00 US$*

	INDUCTION / EVAPORATION BOAT				
			Total	*88,210,821.97*	*1,962,420.75*

Decision: With D/o C&PC OM No. 46011/68/2006-PC.II dated 04.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Metalised Film (Aluminium Coated) Silica-PTA Route	1 MT	1. PTA	0.9034 MT
		2. MEG	0.3583 MT
		3. Antimony Trioxide	0.00034 MT
		4. Triphenyl Phosphate	0.0010 MT
		5. Antimony Free Catalyst	0.00004 MT
		6. Pentathritol/Delion Pass	0.0001 MT
		7. Aluminium Wire	0.0095 MT
		8. Evaporation Boat/Induction Boat	2.2 No.

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Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
HQ File :01/87/050/00010/AM08/	RLA File :22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Thermal BOPP Film*	*1000000.000*	*K.G*	*103500000.00*	*2300000.00 US$*
			Total	*103,500,000.00*	*2,300,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*Polypropylene Granules (Homopolymer)*	*445058.000*	*K.G*	*28038648.00*	*623081.00 US$*
2	*Polypropylene Granules (Copolymer)*	*95370.000*	*K.G*	*6437445.00*	*143054.00 US$*
3	*Polypropylene Resin*	*95370.000*	*K.G*	*11158237.00*	*247961.00 US$*
4	*PP Additive Base*	*23332.000*	*K.G*	*2729844.00*	*60663.00 US$*

	(Polypropylene Masterbatches)				
5	*Ethylene Vinyl Acetate (EVA)*	*516700.000*	*K.G*	*44177850.00*	*981730.00 US$*
			Total	*92,542,024.00*	*2,056,489.00*

Decision: With D/o C&PC OM No. 46011/51/2007-PC.II dated 18.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermal BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.4450 kg
		2. Polypropylene Granules (Copolymer)	0.0953 kg
		3. Polypropylene Additive Compounds (Slip/Antiblock/Antistatic/Opacifying/ Antioxidant	0.0953 kg
		4. Polypropylene Master Batch (White 60/HOW 60)	0.0233 kg
		5. EVA Copolymer	0.5167 kg

24	**Case No.:12/8/87-ALC1/2007**	Party Name: HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/01127/AM07/	RLA File :08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

27	**Case No.:1/16/80-ALC2/2007**	Party Name: AAKASH PLASTOPACK PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/80/050/00001/AM08/	RLA File :52/80/040/00030/AM07/	Lic.No/Date:5210021390 30.03.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 20/08 dated 29.08.2007.			

31	**Case No.:38/8/87-ALC1/2007**	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00030/AM08/	RLA File :07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

33	**Case No.:39/8/87-**	Party Name:L M	Meet No/Date:45/87-	**Status: Approved**

ALC1/2007	GLASFIBER (INDIA) PVT LTD	ALC1/2007 19.03.2008	
HQ File :01/87/050/00039/AM08/	RLA File :07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *FRP ROTOR BLADES LM 34.0 P WITH NEW ENHANCED LIGHTNING PROTECTION SYSTEM*	*51.000*	*Number*	*119730153.91*	*2071455.95 EURO*
			Total	*119,730,153.91*	*2,071,455.95*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S: 0225 MDOB) (ITEM CODE:000507)*	*7650.000*	*K.G*	*1256022.90*	*28611.00 US$*
2	*WOVEN ROVING 1200 (90/10), 40 CM (ITEM CODE:001607)*	*9027.000*	*K.G*	*775926.62*	*17674.87 US$*
3	*VINYL ESTER ADHESIVE VE TYPE A GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT60) (ITEM CODE:002807)*	*22950.000*	*K.G*	*6727110.89*	*153237.15 US$*
4	*PEROXIDE UP CAT AA 25/30 KG (ITEM CODE:005307)*	*561.000*	*K.G*	*98610.11*	*2246.24 US$*
5	*WOVEN ROVING COMBI 1250 60 CM (ITEM CODE:005907)*	*1009.800*	*K.G*	*100939.91*	*2299.31 US$*
6	*PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG) (ITEM CODE:007107)*	*673.200*	*K.G*	*201229.65*	*4583.82 US$*
7	*WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125 CM (ITEM*	*2550.510*	*K.G*	*293130.62*	*6677.24 US$*

	CODE:010607)				
8	*GELCOAT FILLER UP TYPE A RAL 7035 (NORPOL SP 1399; 0020 MCOB) (ITEM CODE:013107)*	*357.000*	*K.G*	*76715.91*	*1747.52 US$*
9	*LIGHTNING CABLE (ITEM CODE:017775)*	*51.000*	*Number*	*1214697.28*	*27669.64 US$*
10	*LIGHTNING CONDUCTOR (ITEM CODE:017778)*	*51.000*	*Number*	*465073.26*	*10593.92 US$*
11	*RECEPTOR L=50 MM (ITEM CODE:017951)*	*51.000*	*Number*	*100604.97*	*2291.69 US$*
12	*RECEPTOR L=38 MM (ITEM CODE:017952)*	*51.000*	*Number*	*87010.37*	*1982.01 US$*
13	*RECEPTOR DRAINAGE 2 X LEVEL 1 (ITEM CODE:017964)*	*51.000*	*Number*	*306789.75*	*6988.38 US$*
14	*LIGHTNING CONDUCTOR KIT TIP END (ITEM CODE:017976)*	*51.000*	*Number*	*839860.65*	*19131.22 US$*
15	*GELCOAT UP TYPE A BRUSH RAL 7035 (NORPOL GFA 80087 HD; 0020 MCOB) (ITEM CODE:018607)*	*1045.500*	*K.G*	*171656.46*	*3910.17 US$*
16	*SIKA 208 CLEANING FLUID - 1.0 LITRE (ITEM CODE:020516)*	*34.680*	*Cans*	*39522.85*	*900.29 US$*
17	*POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M 912) (ITEM CODE:021207)*	*3996.360*	*K.G*	*380178.92*	*8660.11 US$*
18	*BALSA GS COATED 150KG/M3 15.9 MM (ITEM CODE:026607)*	*2550.510*	*Sq. meter*	*2389384.08*	*54427.88 US$*
19	*WOVEN ROVING 450 (50/50) 20 CM (ITEM CODE:029607)*	*306.000*	*K.G*	*63539.98*	*1447.38 US$*
20	*WOVEN ROVING COMBI 1250 50 CM (ITEM CODE:029807)*	*73271.700*	*K.G*	*7324261.11*	*166839.66 US$*
21	*POLYESTER VARTM TYPE A GT95 (POLYLITE 413-*	*16156.800*	*K.G*	*1552621.63*	*35367.24 US$*

	587) (ITEM CODE:029907)				
22	*DIRECT ROVING SPUN 4000 TEX (ITEM CODE:030007)*	*601.800*	*K.G*	*126415.01*	*2879.61 US$*
23	*COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES) STITCHED 125 CM (ITEM CODE:031407)*	*3263.490*	*K.G*	*477509.61*	*10877.21 US$*
24	*CONTINUOUS FILAMENT MAT 225, 135 CM (ITEM CODE:031607)*	*6801.870*	*K.G*	*1448518.75*	*32995.87 US$*
25	*BALSA GS COATED 150KG/M3 19.1 MM (ITEM CODE:032907)*	*842.520*	*Sq. meter*	*886939.34*	*20203.63 US$*
26	*PEEL PLY PS 85G/M2 50 CM (ITEM CODE:035207)*	*2295.000*	*Meter*	*103067.76*	*2347.79 US$*
27	*PEEL PLY PS 85G/M2 20 CM (ITEM CODE:035307)*	*12444.000*	*Meter*	*198303.85*	*4517.17 US$*
28	*COMBI 600 (300/300, 50/50) STITCHED 21 CM (ITEM CODE:035607)*	*2733.600*	*K.G*	*522741.95*	*11907.56 US$*
29	*CONTINUOUS FILAMENT MAT 225, 41 CM (ITEM CODE:035907)*	*135.660*	*K.G*	*39306.13*	*895.36 US$*
30	*UNIAXIAL 600 (90 DEGREES) 63 CM (ITEM CODE:036107)*	*151.470*	*K.G*	*29038.51*	*661.47 US$*
31	*BALSA GS COATED 150KG/M3 12.7 MM (ITEM CODE:045707)*	*153.510*	*Sq. meter*	*152707.76*	*3478.54 US$*
32	*WOVEN ROVING 1200 (90/10) 20 CM (ITEM CODE:046507)*	*3060.000*	*K.G*	*263025.97*	*5991.48 US$*
33	*CONTINUOUS FILAMENT MAT 450, 50 CM (UNIFILO U816 450-50 CONTINUOUS STRAND MAT) (ITEM CODE:046607)*	*2631.090*	*K.G*	*528550.20*	*12039.87 US$*
34	*BALSA GS COATED 150KG/M3 25.4 MM (25.4 MM, M2 FLEXIBLE BALSA PANEL) (ITEM*	*2262.870*	*Sq. meter*	*3585279.69*	*81669.24 US$*

	CODE:050907)				
35	*FIBERLINE TRIANGLES F.BUSHING (ITEM CODE:064108)*	*5508.000*	*Number*	*688891.62*	*15692.29 US$*
36	*BALSA GS COATED 150KG/M3 19.1-25.4 MM (ITEM CODE:064207)*	*81.600*	*Sq. meter*	*150959.18*	*3438.71 US$*
37	*BALSA GS COATED 150KG/M3 15.9-19.1 MM (ITEM CODE:064307)*	*47.940*	*Sq. meter*	*74103.87*	*1688.02 US$*
38	*BALSA GS COATED 150KG/M3 12.7-15.9 MM (ITEM CODE:064407)*	*35.190*	*Sq. meter*	*50317.02*	*1146.17 US$*
39	*BALSA GS COATED 150KG/M3 6.4-12.7 MM (ITEM CODE:064507)*	*28.560*	*Sq. meter*	*38202.80*	*870.22 US$*
40	*COMBI 600 (300/300, 50/50) POWDER 95 CM (ITEM CODE:066607)*	*346.290*	*K.G*	*57357.64*	*1306.55 US$*
41	*PVC-FOAM 85KG/M3 60 MM (ITEM CODE:086107)*	*12.240*	*Sq. meter*	*51032.95*	*1162.48 US$*
42	*PEROXIDE UP CAT FF VR 25/30 KG (ITEM CODE:089407)*	*1326.000*	*K.G*	*283023.83*	*6447.01 US$*
43	*PERFORATED FILM W=1450 MM (ITEM CODE:092207)*	*11220.000*	*Sq. meter*	*297997.59*	*6788.10 US$*
44	*POLYESTER VARTM TYPE B GT 150 (POLYLITE 413-577) (ITEM CODE:094007)*	*89250.000*	*K.G*	*8576666.18*	*195368.25 US$*
45	*PVC-FOAM H80 60G 16 2440X1220X60 MM (ITEM CODE:094307)*	*13.770*	*Sq. meter*	*58456.04*	*1331.57 US$*
46	*GLASS ROLLE 0.09 X 150 METER (ITEM CODE:128606)*	*42.330*	*Coil/Roll*	*68293.91*	*1555.67 US$*
47	*FOAM INSERT FOR LIGHTNING BLOCK (ITEM CODE:137706)*	*51.000*	*Set*	*72233.63*	*1645.41 US$*
48	*TACKY TAPE A970-005 15 METER (ITEM CODE:307201)*	*21963.150*	*Meter*	*159090.08*	*3623.92 US$*
49	*BIAXIAL 806 (PLUS OR*	*59710.800*	*K.G*	*6285887.28*	*143186.50*

	MINUS 45 DEGREES) 125 CM (ITEM CODE:315601)				*US$*
50	*VACUUM BAG 2000 MM LFT (ITEM CODE:338501)*	*3570.000*	*Meter*	*827497.44*	*18849.60 US$*
51	*BALSA GS COATED 150KG/M3 6.4 MM (6.4 MM M2 FLEXIBLE BALSA PANEL) (ITEM CODE:363417)*	*2351.100*	*Sq. meter*	*1430536.20*	*32586.25 US$*
52	*BUSHING COMPLETE M30 (ITEM CODE:383501)*	*2754.000*	*Number*	*1961612.24*	*44683.65 US$*
53	*CONTINUOUS FILAMENT MAT 450 135 CM (ITEM CODE:403217)*	*107.100*	*K.G*	*21514.93*	*490.09 US$*
54	*VACUUM BAG 3000 MM LFT (ITEM CODE:410301)*	*6222.000*	*Meter*	*718100.31*	*16357.64 US$*
55	*PVC-FOAM 80KG/M3 40 MM (ITEM CODE:414117)*	*227.970*	*Sq. meter*	*706316.35*	*16089.21 US$*
56	*COMPLETE FLAMGE FOR LM 37.3 P (ITEM CODE:416401)*	*51.000*	*Number*	*2534629.58*	*57736.44 US$*
57	*PULTRUSION LM 37.3 P (ITEM CODE:428001)*	*2652.000*	*Number*	*3471844.32*	*79085.29 US$*
58	*PULTRUSION SMALL LM 37.3 P (ITEM CODE:428101)*	*204.000*	*Number*	*146683.77*	*3341.32 US$*
59	*TEROTEX WAX-SPRAY CLEAR (ITEM CODE:449617)*	*51.000*	*Number*	*22534.53*	*513.32 US$*
60	*PLASTIC COVER DIA 745 X DIA 530 (ITEM CODE:456901)*	*51.000*	*Number*	*152446.70*	*3472.59 US$*
61	*COMBI 900 (600/300, 90/10) STITCHED 125 CM (ITEM CODE:462517)*	*188.700*	*K.G*	*29159.43*	*664.22 US$*
62	*25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS (ITEM CODE:464701)*	*561.000*	*Meter*	*1468857.21*	*33459.16 US$*
63	*PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS (ITEM CODE:500601)*	*897.600*	*K.G*	*226694.89*	*5163.89 US$*
64	*INLET GATE FOR OMEGA*	*612.000*	*Number*	*33395.43*	*760.72 US$*

	PROFILE (ITEM CODE:501201)				
65	*WEIGHING CHAMBER NET (ITEM CODE:505201)*	*204.000*	*Number*	*368728.92*	*8399.29 US$*
66	*STAINLESS AISI 304 TYPE LM 34.0 P (ITEM CODE:513501)*	*102.000*	*Number*	*26007.06*	*592.42 US$*
67	*STAY BOLT M30 X 475 THIN SHAFT (ITEM CODE:523601)*	*2754.000*	*Number*	*2553420.67*	*58164.48 US$*
68	*STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE:543001)*	*51.000*	*Set*	*850869.32*	*19381.99 US$*
69	*8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE:561716)*	*321.300*	*Meter*	*37702.85*	*858.83 US$*
70	*RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE:571527)*	*51.000*	*Number*	*53294.78*	*1214.00 US$*
71	*SILICONE INSERT FOR PRE-MOULDED TE ADH (ITEM CODE:690427)*	*2.550*	*Number*	*140770.61*	*3206.62 US$*
72	*INLET PROFILE PP 4M (ITEM CODE:709127)*	*7548.000*	*Number*	*772724.99*	*17601.94 US$*
			Total	*68,294,148.60*	*1,555,675.37*

Decision: With D/o C&PC OM No. 46011/211/2005-PC.II dated 05.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY.	IMPORT ITEMS		QTY
FRP ROTOR BLADES LM 34.0 P (ELPS) (WEIGHT OF ONE SET = 16950 KGS +/- 3%)	ONE SET (CONSISTING OF 3 NOS OF BLADES)	**PVC FOAM**		
		1	PVC-FOAM 80KG/M3, 60MM	0.72 SQ.METER
		2	PVC-FOAM H80 60G16 2440X1220X60 MM	0.81 SQ.METER
		3	PVC-FOAM 80KG/M3, 40MM	13.41 SQ.METER
		4	FOAM INSERT FOR LIGHTNING BLOCK	3 SETS
		5	INLET GATE FOR OMEGA PROFILE	36 NOS
		GLASS FIBER, ROVINGS/ COMBI MAT/ CONTINUOUS FILAMENT MAT		
		6	WOVEN ROVING 1200 (90/10) 40CM	531.000 KG
		7	WOVEN ROVING COMBI 1250, 60CM	59.400 KG

			8	WOVEN ROVING COMBI 900 (600/300), STITCHED, 125 CM	203.970 KG
			9	WOVEN ROVING 450 (50/50), 20CM	18.000 KG
			10	WOVEN ROVING COMBI 125O, 50CM	4310.100 KG
			11	DIRECT ROVING, SPUN, 4000 TEX (SPUN ROVING 4000 TEX)	35.400 KG
			12	COMBI 900 (600/300, ±45°) STITCHED, 125 CM	171660 KG
			13	COMBI 600 (300/300, 50/50)STITCHED, 21 CM	160.800 KG
			14	CONTINUOUS FILAMENT MAT 225, 41CM	7.980 KG
			15	UNIAXIAL 600 (90°), 63CM	8.910 KG
			16	WOVEN ROVING 1200 (90/10) 20 CM	180.000 KG
			17	CONTINUOUS FILAMENT MAT 450, 50CM	154.770 KG
			18	COMBI 600 (300/300, 50/50) POWDER, 95 CM	17.790 KG
			19	GLASS ROLLE 0.09X150 METER	2.49 ROLL
			20	BIAXIAL 806 (±45°), 125CM	3507.150 KG
			21	CONTINUOUS FILAMENT MAT 450, 135 CM	6.300 KG
			22	COMBI 900 (600/300, 90/10), STITCHED, 125 CM	14.160 KG
			METAL PARTS		
			23	LIGHTNING CABLE	3 NOS
			24	LIGHTNING CONDUCTOR	3 NOS
			25	RECEPTOR L=50 MM	3 NOS
			26	RECEPTOR L=50 MM	3 NOS
			27	RECEPTOR DRAINAGE 2 X LEVEL 1	3 NOS
			28	LIGHTNING CONDUCTOR KIT TIP END	3 NOS
			29	BUSHING COMPLETE M30	102 NOS
			30	COMPLETE FLANGE FOR LM 37.3 P	3 NOS
			31	STAY BOLT M30 X 475 THIN SHAFT	162 NOS
			FIBERLINE PULTRUSIONS		
			32	FIBERLINE TRIANGLES F. BUSHING	324 NOS
			33	PULTRUSION LM 37.3 P	156 NOS
			34	PULTRUSION SMALL LM 37.3 P	12 NOS
			PLASTIC ITEMS		
			35	25-40 MM GREY SHAFT NET 1A FOR ø30 BOLTS	33 METER
			36	WEIGHING CAMBER NET	12 NOS
			37	STAY BOLTS FOR WEB LM 34.0P	3 SETS
			38	RUBBER GASKET, COMPRESSION MOULDED	3 NOS
			UNSATURATED POLYESTERS, GEL COATS, VINYL ESTER ADHESIVES		

			39	GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S; 0225 MDOB)	450.000 KG
			40	VINYL ESTER ADHESIVE, VE, TYPE A, GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT 60	1350.000 KG
			41	GELCOAT FILLER, UP, TYPE A, RAL 7035 (NORPOL SP 1399; 0020 MCOB	15.000 KG
			42	GELCOAT , UP, TYPE A, BRUSH, RAL 7035 (NORPOL GFA 80087 H D;0020 MCOB)	49.500 KG
			43	POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M912)	235.080 KG
			44	POLYESTER VARTM TYPE A GT95 (POLYLITE 413-587)	950.400 KG
			45	POLYESTER VARTM TYPE B GT150 (POLYLITE 413-577)	5250.000 KG
			PEROXIDES		
			46	PEROXIDE UP CAT AA, 25/30 KG (ANDONOX KP-9, 25 KG)	12.000 KG
			47	PEROXIDE VE CAT W 25/30 KG HARDNER - 24 (ANDONOX CHM-50, 25 KG)	39.600 KG
			48	PEROXIDE UP CAT FF VR 25/30 KG (NOROX MCP-75 FRED, 25 KG)	114.000KG
			ADHESIVES, NORPOL, PURPLEX		
			49	PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS	139.140 KG
			PROCESSING CONSUMABLES		
			50	SIKA 208 CLEANING FLUID 1.0 LITRE	2.04 TIN
			51	CONTINUOUS FILAMENT MAT 225, 138CM (UNIFILO U816 225-138 CONTINUOUS STRAND MAT)	399.120 KG
			52	PEEL PLY, PS, 85G/M2, 50CM	135 R.METER
			53	PEEL PLY, PS, 85G/M2, 20CM	732 R.METER
			54	PERFORATED FILM W=1450 MM	660 SQ.METER
			55	TACKY TAPE, A970-005 15 METER	1291.95 METER
			56	VACUUM BAG 2000 MM LFT	210 R.METER
			57	VACUUM BAG 3000 MM LFT	366 R.METER
			58	TEROTEX WAX-SPRAY CLEAR	3 NOS
			59	PLASTIC COVER DIA 745 X DIA 530	3 NOS
			60	STAINLESS AISI 304 TYPE LM 34.0 P	6 NOS
			61	8/12 MM SILICONE HOSE, BLACK	18.9 METER
			62	SILICONE INSERT FOR PRE-MOULDED TE ADH	0.15 NOS
			63	INLET PROFILE PP 4M	360 NOS

			BALSA WOOD, GS COATED, 150 KGS/CU.MT, DIFFERENT THICKNESSES	
		64	BALSA, GS, COATED, 150KG/M3, 15.9 MM	150.03 SQ.METER
		65	BALSA, GS, COATED, 150KG/M3, 19.1 MM	49.56 SQ.METER
		66	BALSA, GS, COATED, 150KG/M3, 12.7 MM	9.03 SQ.METER
		67	BALSA, GS, COATED, 150KG/M3, 25.4 MM	133.11 SQ.METER
		68	BALSA, GS, COATED, 150KG/M3, 19.1-25.4 MM	4.8 SQ.METER
		69	BALSA, GS, COATED, 150KG/M3, 15.9-19.1 MM	2.82 SQ.METER
		70	BALSA, GS, COATED, 150KG/M3, 12.7-15.9 MM	2.07 SQ.METER
		71	BALSA, GS, COATED, 150KG/M3, 6.4-12.7 MM	1.68 SQ.METER
		72	BALSA, GS, COATED, 150KG/M3, 6.4 MM	138.3 SQ.METER

37	**Case No.:9/10/87-ALC1/2007**	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00093/AM08/	RLA File :03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

38	**Case No.:22/9/87-ALC1/2007**	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00091/AM08/	RLA File :03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

39	**Case No.:5/19/87-ALC1/2007**	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00130/AM08/	RLA File :03/94/040/00125/AM08/	Lic.No/Date:0310430873 29.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

40	**Case No.:6/23/87-ALC1/2007**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00222/AM08/	RLA File :03/95/040/01403/AM07/	Lic.No/Date:0310433293 20.06.2007	Defer Date:

	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.

45	**Case No.:128/19/83-ALC1/2007**	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/83/050/00795/AM08/	RLA File :03/94/040/00034/AM08/	Lic.No/Date:0310435368 09.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *ACTIVATOR 4108 (POLY-ISOCYNATE RESIN) COMMERCIAL*	*118000.000*	*K.G*	*14018400.00*	*318600.00 US$*
			Total	*14,018,400.00*	*318,600.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*4, 4 DI-PHENYL METHANE DI-ISOCYNATE (M.D.I.) COMMERCIAL*	*100300.000*	*K.G*	*10591680.00*	*24072.00 US$*
			Total	*10,591,680.00*	*24,072.00*

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 18.05.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Activator 4108 (Poly-Isocyanate Resin containing 85% MDI)	1 kg	4.4 Di-Phenyl Methane Di-Isocynate (MDI)	0.85 kg

47	**Case No.:134/19/83-ALC1/2007**	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/83/050/00848/AM08/	RLA File :05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

51	**Case No.:6/25/87-ALC1/2007**	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007	**Status: Approved**

		19.03.2008	
HQ File :01/87/050/00332/AM08/	RLA File :03/94/040/00462/AM08/	Lic.No/Date:0310440156 21.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *MASTERBATCH (PLAST WHITE) NET CONTENTS IN EXPORTS (1) LLDPE GRANULES 117500 KGS (2) CALCIUM CARBONATE 382500 KGS*	*500000.000*	*K.G*	*11800005.00*	*287805.00 US$*
			Total	*11,800,005.00*	*287,805.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*LLDPE GRANULES (MOULDING GRADE)*	*121025.000*	*K.G*	*7939240.00*	*193640.00 US$*
2	*CALCIUM CARBONATE*	*393975.000*	*K.G*	*3230800.00*	*78800.00 US$*
			Total	*11,170,040.00*	*272,440.00*

Decision: With D/o C&PC OM No. 46011/51/2005-PC.II dated 19.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Coloured Master Batch – Plast White (containing 23.5% LLDPE and 76.5% Calcium Carbonate)	1 kg	1. LLDPE Granules (Moulding Grade)	0.2420 kg
		2. Calcium Carbonate	0.7879 kg

55	**Case No.:1/26/87-ALC1/2007**	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00340/AM08/	RLA File :03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

56	**Case No.:2/26/87-ALC1/2007**	Party Name:VECEE	Meet No/Date:45/87-	**Status:**

		CEMENTOLITES & INDUSTRIES LTD.,	ALC1/2007 19.03.2008	**Approved**
	HQ File :01/87/050/00341/AM08/	RLA File :03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

57	**Case No.:3/26/87-ALC1/2007**	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00342/AM08/	RLA File :03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

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Case No.:4/25/87-ALC1/2007	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
HQ File :01/87/050/00329/AM08/	RLA File :03/94/040/00530/AM08/	Lic.No/Date:0310441277 30.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *SINOTHERM 5022 GS (CARBON DIOXIDE CURED ALKALINE PHENOLIC RESIN)*	*80000.000*	*K.G*	*4217200.00*	*104000.00 US$*
			Total	*4,217,200.00*	*104,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PHENOL 100% COMMERCIAL*	*19600.000*	*K.G*	*1311387.00*	*32340.00 US$*
2	*PARAFORMALDEHYDE 91+/-2% COMMERCIAL*	*4000.000*	*K.G*	*105430.00*	*2600.00 US$*
			Total	*1,416,817.00*	*34,940.00*

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 22.11.2006, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Sinotherm 5022 GS (Carbon Dioxide Cured Alkaline Phenolic Resin	1 kg	1. Phenol	0.245 kg
		2. Paraformaldehyde 91 +/- 2%	0.050 kg

60	**Case No.:9/26/87-ALC1/2007**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00348/AM08/	RLA File :02/24/040/00164/AM08/	Lic.No/Date:0210103868 06.09.2007	Defer Date:
	Decision: Case **approved** in NC Meeting No. 44/08 dated 12.03.2008.			

65	**Case No.:24/26/87-ALC1/2007**	Party Name:BLS POLYMERS LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00363/AM08/	RLA File :05/24/040/00466/AM08/	Lic.No/Date:0510208833 11.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

67	**Case No.:41/26/87-ALC1/2007**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00380/AM08/	RLA File :03/95/040/00151/AM08/	Lic.No/Date:0310443532 18.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

68	**Case No.:42/26/87-ALC1/2007**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00381/AM08/	RLA File :03/95/040/01578/AM07/	Lic.No/Date:0310443536 18.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

69	**Case No.:43/26/87-ALC1/2007**	Party Name:MICROSPHERES (INDIA)	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00382/AM08/	RLA File :03/95/040/00601/AM08/	Lic.No/Date:0310443638 19.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

73	**Case No.:45/28/81-ALC2/2007**	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/81/050/00326/AM08/	RLA File :03/95/040/00224/AM08/	Lic.No/Date:0310443958 21.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***

1	***61/0-*** *PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=50000KGS, PLASTICIZER= 45000KGS, STABILIZER=5000KGS*	*100000.000*	*K.G*	*8385000.00*	*215000.00 US$*
			Total	*8,385,000.00*	*215,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PVC RESIN SUSPENSION GRADE*	*55000.000*	*K.G*	*2080650.00*	*53350.00 US$*
2	*PLASTICIZERS*	*49500.000*	*K.G*	*3339765.00*	*85635.00 US$*
3	*STABILIZERS*	*5500.000*	*K.G*	*643500.00*	*16500.00 US$*
			Total	*6,063,915.00*	*155,485.00*

Decision: With D/o C&PC OM No. 46011/107/2007-PC.II dated 11.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Medical Grade)	1 kg	1. PVC Resin	0.5486 kg
		2. Plasticizer (Di Octyl Phthalate)	0.4488 kg
		3. Stabilizer	0.0498 kg

75	**Case No.:58/26/87-ALC1/2007**	Party Name: PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00397/AM08/	RLA File :34/24/040/00142/AM08/	Lic.No/Date:3410019731 28.09.2007	Defer Date:
	Decision: Case **approved** in NC Meeting No. 44/08 dated 12.03.2008.			

79	**Case No.:11/27/87-ALC1/2007**	Party Name:POLY MEDICURE LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00412/AM08/	RLA File :05/24/040/00534/AM08/	Lic.No/Date:0510210109 05.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *THREE WAY STOP COCK*	*5000000.000*	*Number*	*20000000.00*	*492610.84 US$*

	WITH NET CONTENTS OF 8050 KG. HDPE GRANULES, 9650 KG. POLYCARBONATE, 1750 KG. P.P. GRANULES				
			Total	*20,000,000.00*	*492,610.84*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*HDPE GRANULES*	*8452.500*	*K.G*	*718462.50*	*17396.19 US$*
2	*POLYCARBONATE*	*10132.500*	*K.G*	*2188620.00*	*52993.22 US$*
3	*P.P GRANULES*	*1837.500*	*K.G*	*165375.00*	*4004.24 US$*
4	*MEDICAL KRAFT PAPER (GSM 70+/-20%)*	*18382.000*	*Sq. meter*	*404404.00*	*9791.86 US$*
5	*RIGID PVC FILM (250 MICRONS +/- 10%)*	*19291.000*	*Sq. meter*	*636603.00*	*15414.12 US$*
			Total	*4,113,464.50*	*99,599.63*

Decision: With D/o C&PC OM No. 46011/117/2005-PC.II dated 21.02.2006, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Three Way Stop Cock	1 No.	1. HDPE Granules	1.05 kg/kg in export product
		2. Polycarbonate	1.05 kg/kg in export product
		3. PP Granules	1.05 kg/kg in export product
		4. Packing Material	As per Packing Policy

	Case No.:12/27/87-ALC1/2007	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00413/AM08/	RLA File :05/24/040/00485/AM08/	Lic.No/Date:0510210133 08.10.2007	Defer Date:
80	**Application**: Request is for adhoc norms for following:			

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *PVC*	*29000.000*	*K.G*	*1464500.00*	*0.00 US$*

	Compound- Cable Grade				
			Total	*1,464,500.00*	*0.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PVC RESIN*	*16153.000*	*K.G*	*677929.00*	*16718.35 US$*
2	*PLASTICIZER- DOP*	*8700.000*	*K.G*	*576803.00*	*14224.50 US$*
			Total	*1,254,732.00*	*30,942.85*

Decision: With D/o C&PC OM No. 46011/68/2004-PC.II dated 24.07.2006, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer - DOP	0.300 kg

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Case No.:23/27/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
HQ File :01/87/050/00424/AM08/	RLA File :03/95/040/00676/AM08/	Lic.No/Date:0310446133 12.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Additive Masterbatch (Modified LLDPE compound) Total Qty. 15MT PPA-MB-08*	*15000.000*	*K.G*	*3939825.00*	*98250.00 US$*
			Total	*3,939,825.00*	*98,250.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*Viton freeflow*	*1236.000*	*K.G*	*1060034.00*	*26141.00 US$*
2	*Linear low density polyethylene (LLDPE)*	*14214.000*	*K.G*	*864567.00*	*21321.00 US$*
			Total	*1,924,601.00*	*47,462.00*

Decision: With D/o C&PC OM No. 46011/72/2007-PC.II dated 18.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Additive Master Batch (Modified LLDPE Compound containing 92 +/- 1% LLDPE and 8 +/- 1% Viton Fluoroelastomer) PPA-MB-08	1 kg	1. LLDPE Granules	0.9476 kg
		2. Relevant Viton Free-flow (Fluoroelastomer)	0.0824 kg

90	**Case No.:88/29/83-ALC1/2007**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/83/050/01353/AM08/	RLA File :07/24/040/00295/AM08/	Lic.No/Date:0710053850 15.10.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

93	**Case No.:26/32/83-ALC1/2007**	Party Name:ZYDEX INDUSTRIES,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/83/050/01448/AM08/	RLA File :34/24/040/00150/AM08/	Lic.No/Date:3410019934 29.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *WATER BASED POLYMER FORMULATION FOR TEXTILE APPLICATION/PRINTING INKS -K 2 HO HM WHITE/ K 2 TOP WHITE / K 2 WHITE/K2 HOFF WHITE/K2 BASE WHITE/K02000/ETC.* .	*100000.000*	*K.G*	*20101060.00*	*490000.00 US$*
			Total	*20,101,060.00*	*490,000.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*ETHYL ACRYLATE*	*11700.000*	*K.G*	*819000.00*	*20171.00 US$*
2	*BUTYL ACRYLATE*	*12900.000*	*K.G*	*1096500.00*	*27000.00 US$*

3	*METHYL METHACRYLATE*	*1440.000*	*K.G*	*144000.00*	*3547.00 US$*
4	*ACRYLIC ACID*	*1230.000*	*K.G*	*79950.00*	*1968.00 US$*
5	*SILICONE RESIN / SILICONE OIL (VISCOSITY > 50000 CPS)*	*12000.000*	*K.G*	*2160000.00*	*53202.00 US$*
6	*HMHDPE GRANULES FOR PACKING*	*5300.000*	*K.G*	*450500.00*	*11093.00 US$*
7	*T ITANIUM DIOXIDE (RUTILE GRADE)*	*31000.000*	*K.G*	*2635000.00*	*64901.00 US$*
			Total	*7,384,950.00*	*181,882.00*

Decision: With DIPP letter dated 19.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Water Based Polymer Formulation for Textile Application/Printing Inks -K 2 HO HM White/K 2 Top White/ K 2 White/K 2 HOFF White/K 2 Base White/K 02000/ etc., containing minimum 31% Titanium Dioxide, 27.2% Acrylic Resin, and 12% Silicon Resin	1 kg	1. Ethyl Acrylate	0.1170 kg
		2. Butyl Acrylate	0.1290 kg
		3. Methyl Methacrylate	0.0144 kg
		4. Acrylic Acid	0.0123 kg
		5. Silicone Resin/Silicone Oil (Viscosity > 50000 CPS)	0.1200 kg
		6. Titanium Dioxide (Rutile Grade)	0.3100 kg
		7. HMHDPE Granules for Packing	As per Packing Policy

99	**Case No.:5/30/87-ALC1/2007**	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00475/AM08/	RLA File :08/24/040/00183/AM08/	Lic.No/Date:0810068333 05.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *GRP(SMC)MOULDED COMPONENTS THE GLASS FIBRE CONTENT IN THE*	*180000.000*	*K.G*	*41400000.00*	*900000.00 US$*

	EXPORT PRODUCT WILL BE 30% +/- 2%				
			Total	*41,400,000.00*	*900,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*FIBRE GLASS*	*56700.000*	*K.G*	*2869020.00*	*62250.00 US$*
2	*LOW PROFILE ADDITIVE*	*18342.000*	*K.G*	*4071924.00*	*88350.00 US$*
3	*p-BENZOQUINONE*	*270.000*	*K.G*	*1067040.00*	*23145.00 US$*
4	*UNSATURATED POLYESTER RESIN*	*37080.000*	*K.G*	*6121200.00*	*132780.00 US$*
5	*CATALYST*	*414.000*	*K.G*	*43740.00*	*960.00 US$*
6	*WETTING AND DISPERSION ADDITIVES*	*882.000*	*K.G*	*370845.00*	*8055.00 US$*
7	*COATHYLENE POWDER*	*2988.000*	*K.G*	*1174284.00*	*25500.00 US$*
8	*MAGNESIUM OXIDE PASTE*	*414.000*	*K.G*	*46920.00*	*1020.00 US$*
9	*CARRIER WEB FILM*	*3960.000*	*K.G*	*574200.00*	*12465.00 US$*
10	*FILLER (CALCIUM CARBONATE,ALUMINIUM,TRYHYDRATE ETC)*	*66798.000*	*K.G*	*384090.00*	*8400.00 US$*
11	*RELEASE AGENTS*	*19656.000*	*K.G*	*4068792.00*	*88260.00 US$*
12	*PIGMENTS*	*1494.000*	*K.G*	*228300.00*	*4950.00 US$*
			Total	*21,020,355.00*	*456,135.00*

Decision: With D/o C&PC OM No. 46011/200/2005-PC.II dated 10.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
GRP (SMC) Moulded Components Glassfiber Content – 30 +/- 2%	1 kg	1. Fibre Glass	0.3150 kg
		2. Low Profile Additive	0.1019 kg
		3. p-Benzoquinone	0.0015 kg
		4. Unsaturated Polyester Resin	0.2060 kg
		5. Catalyst	0.0023 kg

		6. Wetting and Dispersion Additives	0.0049 kg
		7. Coathylene Powder	0.0166 kg
		8. Magnesium Oxide Paste/Luvitol	0.0023 kg
		9. Carrier Web Film	0.0220 kg
		10. Filler (Calcium Carbonate, Aluminium Tryhydrate)	0.3711 kg
		11. Release Agents	0.1092 kg
		12. Pigments	0.0083 kg

100	**Case No.:6/30/87-ALC1/2007**	Party Name:KARTIKEYA INTERNATIONAL	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
	HQ File :01/87/050/00476/AM08/	RLA File :06/24/040/00024/AM08/	Lic.No/Date:0610012484 05.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *TOP MARK SYNTHETIC HARNESS SETS*	*1760.000*	*K.G*	*2112500.00*	*52813.00 US$*
			Total	*2,112,500.00*	*52,813.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*SYNTHETIC NITRYL RUBER PVC COPOLYMER (TAPE OF RELEVANT WIDTH)*	*1300.000*	*K.G*	*1690000.00*	*42250.00 US$*
			Total	*1,690,000.00*	*42,250.00*

Decision: Following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Top Mark Synthetic Harness Sets	1 kg	Synthetic Nitrile Rubber PVC Copolymer (Tape of Relevant Width)	1.02 kg/kg content in export product

103	**Case No.:1/31/87-ALC1/2007**	Party Name:MICROSPHERES (INDIA)	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**

HQ File :01/87/050/00485/AM08/	RLA File :03/95/040/00767/AM08/	Lic.No/Date:0310449576 07.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *EXPANCEL 920 DET40 d25 COPOLYMER OF ACRYLONITRILE*	*855.000*	*K.G*	*600000.00*	*15000.00 US$*
			Total	*600,000.00*	*15,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*EXPANCEL 920 DUT 40 FLEXIBLE IBC 450 KGS COPOLYMER OF ACRYLONITRILE 2 FLEXIBLE IBC EACH 450 KGS NET Net Weight = 900*	*900.000*	*K.G*	*530000.00*	*13250.00 US$*
			Total	*530,000.00*	*13,250.00*

Decision: With D/o C&PC OM No. 46011/86/2005-PC.II dated 04.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Expancel 920 DET 40 d25 Copolymer of Acrylonitrile	1 kg	Expancel 920 DUT 40 Copolymer of Acrylonitrile	1.05 kg

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Case No.:6/31/87-ALC1/2007	Party Name:METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Approved**
HQ File :01/87/050/00490/AM08/	RLA File :31/24/040/00279/AM08/	Lic.No/Date:3110031547 13.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *FUSE POCKET NET WT: 1.850 KG Each Made Of Polyurethane*	*14319.000*	*K.G*	*5588280.00*	*147060.00 US$*
			Total	*5,588,280.00*	*147,060.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*VORATRON ED -224 POLYOL*	*10500.000*	*K.G*	*1565550.00*	*37275.00 US$*
2	*VORATRON ED - 213 ISOCYANATE*	*5250.000*	*K.G*	*782775.00*	*18637.50 US$*
			Total	*2,348,325.00*	*55,912.50*

Decision: With D/o C&PC OM No. 46011/242/2004-PC.II dated 17.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fuse Pocket made of Polyurethane	1 kg	1. Polyol (Voratron ED-224)	0.733 kg
		2. Isocyanate (Voratron ED-213)	0.367 kg

3.2 Committee, after deliberations, rejected following applications and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**:**

ONLINE CASES

12	**Case No.:8/41/82-ALC1/2006**	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Rejected**
	HQ File :01/82/050/01393/AM07/	RLA File :05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *POLYURETHANE WHEELS - 39269099*	*18000.000*	*Number*	*14349616.50*	*315030.00 US$*
			Total	*14,349,616.50*	*315,030.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*POLYURETHANE*	*21054.200*	*K.G*	*5754112.86*	*126325.20*

	PREPOLYMER				*US$*
2	*POLYURETHANE CURING AGENT*	*3798.910*	*K.G*	*692161.40*	*15195.64 US$*
3	*POLYURETHANE TO METAL ADHESIVE*	*251.740*	*K.G*	*286663.23*	*6293.38 US$*
4	*COLOUR PIGMENT*	*320.390*	*K.G*	*306469.05*	*6728.19 US$*
5	*BALL BEARING 6204ZZ*	*18000.000*	*Number*	*655920.00*	*14400.00 US$*
6	*BALL BEARING 6205ZZ*	*10000.000*	*Number*	*391730.00*	*8600.00 US$*
7	*BALL BEARING 6206ZZ*	*8000.000*	*Number*	*400840.00*	*8800.00 US$*
			Total	*8,487,896.54*	*186,342.41*

Decision: Committee noted that firm failed to furnish reply to additional D/L No. 46011/15/2007 dated 06.06.2007 issued by D/o C&PC to firm's reply dated 25.03.2007 in spite of reminders dated 11.09.2007 and 19.02.2008 issued by DGFT. The firm was advised vide letter dated 06.06.2007 to submit parawise information with specific comments for all points in letter dated 23.02.2007 of D/o C&PC where following information was required:

i) Technical Specification including separate weight of Polyurethane content and metal part including Ball Bearing in different types of Polyurethane wheels to be exported (18000 Nos.)

ii) Detailed manufacturing process along with technical justification for wastages at each stage of manufacturing process and also on each of the raw-materials;

iii) The difference between three types of Ball Bearing i.e. 6204 ZZ, 6205 ZZ, and 6206 ZZ, and how the firm will maintain nexus between export and import product with technical specifications and weight/piece of each type of Ball Bearing to be imported;

iv) Details of production of Polyurethane Wheels (indicating net content of PU and metal parts) and corresponding consumption of all the raw-materials (both imported and indigenous) during the last three years duly certified by CA.

As firm failed to furnish information, Committee decided to reject the case.

13	**Case No.:9/43/80-ALC2/2006**	Party Name: KINECO PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Rejected**
	HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**61/0-** FRP Tripod Base For Pressure Vessels (Size Between 21" to 150" ; Thickness 4.1" to 20")	96000.000	K.G	16086713.64	357880.17 US$
			Total	16,086,713.64	357,880.17

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Resin (i.e. General Purpose Resin, Phenolic Resin, Chemical Grade Resin, Fire Retardant Resin)	70560.000	K.G	10342408.85	230086.96 US$
2	Relevant Glass Fibre (i.e.Chopped Strand Mat, Combi Mat, Stiched Mat, Surface Mat, Woven Roving)	30240.000	K.G	2363978.93	52591.30 US$
			Total	12,706,387.78	282,678.26

Decision: Committee noted that firm failed to furnish reply to D/L No. 46011/219/2005 dated 17.07.2007 issued by D/o C&PC to firm in spite of reminder dated 11.09.2007 issued by DGFT seeking following details:

i) Percentage composition (on weight to weight basis) including specific resin by chemical name, glassfiber, sand and other constituents contained in the FRP Tripod Base for Pressure vessels to be exported with copy of export order;

ii) In the column of indigenous inputs you have indicated not applicable, which is not correct. The details of indigenous inputs to be used;

iii) Specific chemical name and quantity of each type of resins to be used/imported in the manufacture of export product along with suppliers catalogue;

iv) Detailed manufacturing process along with technical justification for wastages at each stage of manufacturing process; and

v) Details of production and corresponding consumption of all the raw-materials (both imported and indigenous) during last three years duly certified by CA. If production has not commenced in past, details from commencement of production duly certified by CA.

As firm failed to furnish information, Committee decided to reject the case.

	Case No.:6/6/87-ALC1/2007	Party Name: UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Rejected**
	HQ File :01/87/050/01075/AM07/	RLA File :05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *PVC COMPOUND CABLE GRADE T.C. PVC COMPOUND CABLE GRADE*	*71786.700*	*K.G*	*3103833.00*	*0.00 US$*
			Total	*3,103,833.00*	*0.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PVC RESIN T.C. SUSPENSION GRADE*	*40024.000*	*K.G*	*1288782.00*	*28017.00 US$*
2	*PTHALLATE PLASTICISER (DOP, DIBP, TOTM)*	*21557.000*	*K.G*	*1487456.00*	*32336.00 US$*
			Total	*2,776,238.00*	*60,353.00*

Decision: Committee noted that firm failed to furnish reply to D/L No. 46011/65/2007 dated 13.06.2007 issued by D/o C&PC to firm in spite of reminder dated 12.02.2007 issued by DGFT seeking following details:

i) Technical specifications including specific gravity etc. of PVC Compound along with specific end use/application and copy of export order;

ii) Complete formulation of PVC Compound including indigenous raw-material for PVC compound under reference with standard/authentic technical literature in support of the formulation of PVC Compound;

iii) Details of production of export product under reference and corresponding consumption of raw-materials (both imported and indigenous) during last three years duly certified by CA. If production has not commenced in past, details from commencement of production duly certified by CA.

As firm failed to furnish information, Committee decided to reject the case.

35	**Case No.:41/8/87-**	Party Name: CONCORD	Meet No/Date:45/87-	**Status: Rejected**

ALC1/2007	NONWOVEN INDUSTRIES PVT. LTD.,	ALC1/2007 19.03.2008	
HQ File :01/87/050/00085/AM08/	RLA File :02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *NONWOVEN FABRIC 40 GSM,WIDTH 160CM, 500MTR/ROLL,WHITE COLOR*	*11000.000*	*K.G*	*762300.00*	*18150.00 US$*
			Total	*762,300.00*	*18,150.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*POLYPROPLENE GRANULES 20-40 MFI*	*11550.000*	*K.G*	*654885.00*	*15592.00 US$*
			Total	*654,885.00*	*15,592.00*

Decision: Committee noted that firm failed to furnish reply to D/L No. 46011/11/2007 dated 26.09.2007 issued by D/o C&PC to firm in spite of reminder dated 12.02.2008 issued by DGFT seeking following details:

i) Percentage composition (by weight) along with specific end use/application of export product i.e. PP Non Woven Fabric and copy of export order;
ii) Detailed manufacturing process along with technical justification for wastages at each stage of manufacturing process and also on each of the raw materials;
iii) Details of other raw-materials (indigenous/imported) to be used in the manufacture of the export product under reference; and
iv) Small sample of export product.

As firm failed to furnish information, Committee decided to reject the case.

3.3 Committee, after deliberations, transferred following application to other Norms Committee:

92	**Case No.:3/30/85-ALC3/2007**	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Transferred to Different Section**
	HQ File	RLA File	Lic.No/Date:3110031257	Defer Date:19.03.2008

:01/85/050/00107/AM08/	:31/24/040/00238/AM08/	23.10.2007	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***90/0-*** *INTRAUTERINE CONTRACEPTIVE DEVICE COPPER 380A WITH SILVER CORE*	*50000.000*	*Number*	*3434375.00*	*87500.00 US$*
			Total	*3,434,375.00*	*87,500.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*COPPER WIRE WITH SILVER CORE*	*18.550*	*K.G*	*1442560.00*	*36064.00 US$*
2	*INSERT TUBE (MADE OF HDPE) {OR HDPE GRANUELS: 57.5 KGS.)*	*57500.000*	*Number*	*20125.00*	*504.00 US$*
3	*POUCHES MADE OF COATED PAPER LAMINATED WITH POLYESTER / POLYETHELENE POUCHES*	*55000.000*	*Number*	*137500.00*	*3438.00 US$*
4	*POLYPROPYLENE GRANUELS GAMMA RADIATION STABILISED POLYPROPYLENE*	*82.500*	*K.G*	*6732.00*	*168.50 US$*
5	*COMPOUND OF LDPE RESIN & BARIUM SULPHATE GRANUELS*	*35.750*	*K.G*	*21450.00*	*536.00 US$*
6	*PVC GRANUELS*	*62.500*	*K.G*	*7500.00*	*187.00 US$*
7	*SUTURE (OR HDPE GRANUELS : 1 KG OR NYLON RESIN MEDICAL GRADE : 1 KG)*	*1.000*	*K.G*	*100.00*	*2.50 US$*
			Total	*1,635,967.00*	*40,900.00*

Decision: Case transferred to NC-3 (DES-III) as ITC (HS) Code of export product is 30060000.

3.4 Following applications were deferred:

MANUAL CASES

3.4.1	**Case No. A-631**	TEXPROCIL, MUMBAI	HQ F. No. 01/87/162/00477/AM08/DES-VII	**Status: Deferred**
	NC No.: 45/08 Dated:19.03.2008	**NOTIFICATION OF NORMS TO ALLOW FURNACE OIL WITH MEASURING UNITS IN KGS. IN ADDITION TO LITRES**		

Application: This is regarding a representation from TEXPROCIL, Mumbai addressed to DG suggesting notification of norms to allow furnace oil with measuring units in kgs. in addition to litres.

Decision: It was decided to seek clarification from Ministry of Petroleum & Natural Gas about the standard practice for accounting units adopted in the country/internationally for supply of furnace oil.

ONLINE CASES

1	**Case No.:7/46/82-ALC1/2006**	Party Name:FUTURA FIBRES	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/82/050/01418/AM04/	RLA File :04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

2	**Case No.:44/24/87-ALC1/2007**	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**

	HQ File :01/87/050/00067/AM06/	RLA File :34/24/040/00011/AM06/	Lic.No/Date:3410013204 21.04.2005	Defer Date:16.04.2008
	Position: Case deferred.			

	Case No.:50/24/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
3	HQ File :01/87/050/00073/AM06/	RLA File :34/24/040/00012/AM06/	Lic.No/Date:3410013220 25.04.2005	Defer Date:16.04.2008
	Position: Case deferred.			

	Case No.:275/24/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
5	HQ File :01/87/050/00347/AM06/	RLA File :34/24/040/00059/AM06/	Lic.No/Date:3410013732 24.06.2005	Defer Date:16.04.2008
	Position: Case deferred.			

	Case No.:476/24/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
6	HQ File :01/87/050/00710/AM06/	RLA File :34/24/040/00127/AM06/	Lic.No/Date:3410014344 14.09.2005	Defer Date:16.04.2008
	Position: Case deferred.			

	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
7	HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
9	HQ File :01/85/050/00145/AM07/	RLA File :02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

	Case No.:367/24/83-ALC1/2007	Party Name: SUNRISE POLYMERS AND INDUSTRIES (INDIA) LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
10	HQ File :01/83/050/00868/AM07/	RLA File :34/24/040/00170/AM07/	Lic.No/Date:3410017305 06.11.2006	Defer Date:16.04.2008
	Position: Case deferred.			

11	**Case No.:5/43/87-ALC1/2006**	Party Name: REGALIA LAMINATES	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

15	**Case No.:17/48/87-ALC1/2006**	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00909/AM07/	RLA File :05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 44/08 dated 19.03.2008 and deferred.			

17	**Case No.:12/49/81-ALC2/2006**	Party Name:PCI LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/81/050/00888/AM07/	RLA File :05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

18	**Case No.:12/2/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01007/AM07/	RLA File :04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

19	**Case No.:15/49/87-ALC1/2006**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01008/AM07/	RLA File :04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

20	**Case No.:10/50/87-ALC1/2006**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01024/AM07/	RLA File :04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

21	**Case No.:2/6/87-ALC1/2007**	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:45/87-ALC1/2007	**Status: Deferred**

			19.03.2008	
	HQ File :01/87/050/01038/AM07/	RLA File :05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:09.04.2008
	Position: Case listed in NC Meeting 44/08 dated 19.03.2008 and deferred.			

23	**Case No.:11/5/87-ALC1/2007**	Party Name: ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01109/AM07/	RLA File :03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

25	**Case No.:15/8/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01150/AM07/	RLA File :04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

26	**Case No.:2/10/87-ALC1/2007**	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/01152/AM07/	RLA File :05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

28	**Case No.:27/8/87-ALC1/2007**	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00007/AM08/	RLA File :31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

29	**Case No.:11/4/85-ALC3/2007**	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/85/050/00004/AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

30	**Case No.:3/10/87-ALC1/2007**	Party Name: BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00022/AM08/	RLA File :05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:26.03.2008

	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.

32	**Case No.:4/9/87-ALC1/2007**	Party Name: ARC CHEMICALS PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00031/AM08/	RLA File :03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

34	**Case No.:6/10/87-ALC1/2007**	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00071/AM08/	RLA File :34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

36	**Case No.:1/23/87-ALC1/2007**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00087/AM08/	RLA File :09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 by D/o C&PC; final reminder issued by DGFT on 12.02.2007.			

41	**Case No.:147/24/87-ALC1/2007**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00191/AM08/	RLA File :05/24/040/00179/AM08/	Lic.No/Date:0510205610 02.07.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

42	**Case No.:149/24/87-ALC1/2007**	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00192/AM08/	RLA File :05/24/040/00178/AM08/	Lic.No/Date:0510205612 02.07.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

43	**Case No.:2/22/87-ALC1/2007**	Party Name: MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00194/AM08/	RLA File :02/24/040/00094/AM08/	Lic.No/Date:0210102069 02.07.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

44	**Case No.:27/19/87-ALC1/2007**	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00240/AM08/	RLA File :03/94/040/00302/AM08/	Lic.No/Date:0310435337 06.07.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

46	**Case No.:23/19/87-ALC1/2007**	Party Name: CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00229/AM08/	RLA File :02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

48	**Case No.:20/23/87-ALC1/2007**	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00279/AM08/	RLA File :03/95/040/01283/AM07/	Lic.No/Date:0310438737 08.08.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

49	**Case No.:23/23/87-ALC1/2007**	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00288/AM08/	RLA File :34/24/040/00091/AM08/	Lic.No/Date:3410019406 13.08.2007	Defer Date:02.04.2008
	Position: D/L No. 46011/124/2007-PC.II dated 12.11.2007 issued by D/o C&PC; **final reminder is to be issued by DGFT.**			

50	**Case No.:25/23/87-ALC1/2007**	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00300/AM08/	RLA File :11/24/040/00023/AM08/	Lic.No/Date:1110015862 20.08.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/127/2007-PC.II dated 12.11.2007 issued by D/o C&PC; **final reminder is to be issued by DGFT.**			

52	**Case No.:7/25/87-ALC1/2007**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00335/AM08/	RLA File :03/94/040/00528/AM08/	Lic.No/Date:0310440457 22.08.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

53	**Case No.:8/25/87-**	Party Name: SPECIALTY	Meet No/Date:45/87-	**Status: Deferred**

	ALC1/2007	POLYFILMS (INDIA) PVT. LTD.	ALC1/2007 19.03.2008	
	HQ File :01/87/050/00336/AM08/	RLA File :03/95/040/00290/AM08/	Lic.No/Date:0310440976 27.08.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/211/2004-PC-II dated 10.10.2007 issued by D/o C&PC, reminder issued by DGFT.			

54	**Case No.:9/25/87-ALC1/2007**	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00337/AM08/	RLA File :03/95/040/00084/AM08/	Lic.No/Date:0310440978 27.08.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/211/2004-PC-II dated 10.10.2007 issued by D/o C&PC, reminder issued by DGFT.			

59	**Case No.:5/25/87-ALC1/2007**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00330/AM08/	RLA File :03/94/040/00563/AM08/	Lic.No/Date:0310441278 30.08.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

61	**Case No.:13/26/87-ALC1/2007**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00352/AM08/	RLA File :03/95/040/00185/AM08/	Lic.No/Date:0310441968 06.09.2007	Defer Date:16.04.2008
	Position: Case deferred.			

62	**Case No.:18/26/87-ALC1/2007**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00357/AM08/	RLA File :17/24/040/00060/AM08/	Lic.No/Date:1710001750 06.09.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

63	**Case No.:19/26/87-ALC1/2007**	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00358/AM08/	RLA File :13/24/040/00013/AM08/	Lic.No/Date:1310025010 07.09.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

64	**Case No.:21/26/87-ALC1/2007**	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007	**Status: Deferred**

			19.03.2008	
	HQ File :01/87/050/00360/AM08/	RLA File :03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

66	**Case No.:31/26/87-ALC1/2007**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00370/AM08/	RLA File :17/24/040/00055/AM08/	Lic.No/Date:1710001758 12.09.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

70	**Case No.:44/26/87-ALC1/2007**	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00383/AM08/	RLA File :06/81/040/00010/AM08/	Lic.No/Date:0610012318 20.09.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

71	**Case No.:48/26/87-ALC1/2007**	Party Name: TESA TAPES (INDIA) PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00387/AM08/	RLA File :03/95/040/00619/AM08/	Lic.No/Date:0310443815 20.09.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

72	**Case No.:49/26/87-ALC1/2007**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00388/AM08/	RLA File :03/95/040/00578/AM08/	Lic.No/Date:0310443843 20.09.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

74	**Case No.:54/26/87-ALC1/2007**	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00393/AM08/	RLA File :06/81/040/00011/AM08/	Lic.No/Date:0610012339 27.09.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

76	**Case No.:60/26/87-ALC1/2007**	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00399/AM08/	RLA File :03/95/040/00647/AM08/	Lic.No/Date:0310444615 28.09.2007	Defer Date:09.04.2008

	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.

77	**Case No.:61/26/87-ALC1/2007**	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00400/AM08/	RLA File :03/95/040/00643/AM08/	Lic.No/Date:0310444627 28.09.2007	Defer Date:09.04.2008
	Position: Case considered in NC Meeting 44/08 dated 12.03.2008 and deferred.			

78	**Case No.:2/27/87-ALC1/2007**	Party Name: ESSEN SPECIALITY FILMS PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00403/AM08/	RLA File :24/24/040/00006/AM08/	Lic.No/Date:2410019715 03.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/07/2005-PC.II dated 08.01.2008 by D/o C&PC in another case file No. 01/87/050/00012/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

81	**Case No.:55/29/83-ALC1/2007**	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/83/050/01320/AM08/	RLA File :03/95/040/00626/AM08/	Lic.No/Date:0310445713 09.10.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

82	**Case No.:14/27/87-ALC1/2007**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00415/AM08/	RLA File :17/24/040/00071/AM08/	Lic.No/Date:1710001776 09.10.2007	Defer Date:16.04.2008
	Position: Case deferred.			

83	**Case No.:17/27/87-ALC1/2007**	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00418/AM08/	RLA File :03/94/040/00575/AM08/	Lic.No/Date:0310445831 10.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/130/2006-PC.II dated 10.09.2007 by D/o C&PC in another case file No. 01/83/050/00476/AM07/DES-IV of same firm; final reminder is to be issued by DGFT.			

84	**Case No.:18/27/87-ALC1/2007**	Party Name: WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310445917	Defer

	:01/87/050/00419/AM08/	:03/95/040/01301/AM07/	10.10.2007	Date:16.04.2008
	Position: D/L No. 46011/136/2007-PC.II dated 12/20.12.2007 by D/o C&PC in other case files No. 01/87/050/00432 & 439/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

85	**Case No.:86/29/83-ALC1/2007**	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/83/050/01351/AM08/	RLA File :03/94/040/00700/AM08/	Lic.No/Date:0310446271 12.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/130/2006-PC.II dated 14.04.2007 by D/o C&PC in another case file No. 01/82/050/01640/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

86	**Case No.:74/29/83-ALC1/2007**	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/83/050/01339/AM08/	RLA File :03/94/040/00601/AM08/	Lic.No/Date:0310446117 12.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/16/2008-PC.II dated 29.03.2008 by D/o C&PC; final reminder is to be issued by DGFT.			

87	**Case No.:22/27/87-ALC1/2007**	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00423/AM08/	RLA File :03/94/040/00670/AM08/	Lic.No/Date:0310446120 12.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/07/2008-PC.II dated 11.02.2008 by D/o C&PC in another case file No. 01/87/050/00479/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

89	**Case No.:24/27/87-ALC1/2007**	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00425/AM08/	RLA File :34/24/040/00152/AM08/	Lic.No/Date:3410019830 12.10.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/138/2007-PC.II dated 12/20.12.2007 by D/o C&PC; final reminder is to be issued by DGFT.			

91	**Case No.:27/27/87-ALC1/2007**	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00428/AM08/	RLA File :03/95/040/00670/AM08/	Lic.No/Date:0310446307 15.10.2007	Defer Date:16.04.2008
	Position: Copy of application is to be sent to Shri Jasbir Singh, IA, D/oC&PC.			

94	**Case No.:10/33/80-ALC2/2007**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/80/050/00550/AM08/	RLA File :07/24/040/00550/AM08/	Lic.No/Date:0710054284 31.10.2007	Defer Date:16.04.2008
	Position: Case deferred.			

95	**Case No.:1/30/87-ALC1/2007**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00471/AM08/	RLA File :17/24/040/00076/AM08/	Lic.No/Date:1710001796 01.11.2007	Defer Date:16.04.2008
	Position: Case deferred.			

96	**Case No.:2/30/87-ALC1/2007**	Party Name:JAI CORP LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00472/AM08/	RLA File :03/94/040/00745/AM08/	Lic.No/Date:0310448911 02.11.2007	Defer Date:16.04.2008
	Position: Case deferred.			

97	**Case No.:3/30/87-ALC1/2007**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00473/AM08/	RLA File :03/95/040/00708/AM08/	Lic.No/Date:0310448998 02.11.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

98	**Case No.:4/30/87-ALC1/2007**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00474/AM08/	RLA File :03/95/040/00657/AM08/	Lic.No/Date:0310449004 02.11.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

101	**Case No.:8/30/87-ALC1/2007**	Party Name: DALMIA DYE-CHEM INDS. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00478/AM08/	RLA File :03/94/040/00014/AM08/	Lic.No/Date:0310449514 07.11.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/06/2008-PC.II dated 08/11.02.2008 by D/o C&PC; final reminder is to be issued by DGFT.			

102	**Case No.:9/30/87-**	Party Name:DUJODWALA	Meet No/Date:45/87-	**Status:**

	ALC1/2007	PAPER CHEMICALS LTD	ALC1/2007 19.03.2008	**Deferred**
	HQ File :01/87/050/00479/AM08/	RLA File :03/94/040/00827/AM08/	Lic.No/Date:0310449517 07.11.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/07/2008-PC.II dated 11.02.2008 by D/o C&PC in another case file No. 01/87/050/00479/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

104	**Case No.:3/31/87-ALC1/2007**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00487/AM08/	RLA File :03/94/040/00824/AM08/	Lic.No/Date:0310449613 07.11.2007	Defer Date:16.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

105	**Case No.:4/31/87-ALC1/2007**	Party Name: AAKASH PLASTOPACK PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00488/AM08/	RLA File :52/24/040/00019/AM08/	Lic.No/Date:5210022458 08.11.2007	Defer Date:16.04.2008
	Position: Case deferred.			

107	**Case No.:1/34/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00491/AM08/	RLA File :04/24/040/00266/AM08/	Lic.No/Date:0410092098 15.11.2007	Defer Date:16.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

108	**Case No.:2/34/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00492/AM08/	RLA File :04/24/040/00173/AM08/	Lic.No/Date:0410092104 15.11.2007	Defer Date:16.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

109	**Case No.:3/34/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00493/AM08/	RLA File :04/24/040/00004/AM08/	Lic.No/Date:0410092105 15.11.2007	Defer Date:16.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

110	**Case No.:5/34/87-ALC1/2007**	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:45/87-ALC1/2007	**Status: Deferred**

			19.03.2008	
	HQ File :01/87/050/00495/AM08/	RLA File :03/95/040/00754/AM08/	Lic.No/Date:0310450391 15.11.2007	Defer Date:16.04.2008
	Position: D/L No. 46011/09/2008-PC.II dated 13.02.2008 by D/o C&PC in another case file No. 01/87/050/00360/AM08/DES-VII of same firm; final reminder is to be issued by DGFT.			

111	**Case No.:1/37/87-ALC1/2007**	Party Name: AAKASH PLASTOPACK PVT.LTD.	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00557/AM08/	RLA File :52/24/040/00025/AM08/	Lic.No/Date:5210022721 02.01.2008	Defer Date:16.04.2008
	Position: Case deferred.			

112	**Case No.:3/37/87-ALC1/2007**	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:45/87-ALC1/2007 19.03.2008	**Status: Deferred**
	HQ File :01/87/050/00564/AM08/	RLA File :13/24/040/00023/AM08/	Lic.No/Date:1310025576 11.01.2008	Defer Date:16.04.2008
	Position: Case deferred.			

Meeting ended with thanks to Chair and all participants.